

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION No. 1279
TO BE ANSWERED ON 11.02.2019

Pre-Schools

1279. DR. KIRIT P. SOLANKI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the number of Government pre-schools, State/UT-wise;
- (b) the details of the percentage of children who enroll in pre-school education prior to primary education, State/UT- wise;
- (c) whether the Government has found any evidence of a correlation between attending pre-school education and better learning outcomes at the primary education level;
- (d) if so, whether the Government is planning to include pre-school education within the ambit of the Right to Education Act and making Early Childhood Care and Education a justiciable right; and
- (e) if so, the steps taken/proposed to be taken by the Government in this regard?

A N S W E R

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) & (b): State/UT-wise list of pre-primary sections in Government Schools with percentage of children enrolled in them is at Annexure.

(c): Research and experience have repeatedly demonstrated that Early Childhood Development and Education not only increase the progress and achievement of children in primary schools and lay the foundation for future growth, learning and development, but also develop positive attitudes and the desire to learn. Therefore, it becomes imperative to provide quality pre-school experiences to children.

(d) & (e): Section 11 of the RTE Act, 2009 states that “with a view to prepare children above the age of three years for elementary education and to provide early childhood care and education for all children until they complete the age of six years, the appropriate government may make necessary arrangements for pre-school education for such children.”

The Department of School Education and Literacy, Ministry of Human Resource Development has implemented Integrated Scheme for School Education i.e. Samagra Shiksha, effective from 2018-19. The Integrated Scheme for School Education envisages the ‘school’ as a continuum from Pre-school, primary, upper primary, secondary to Senior Secondary levels. Under Samagra Shiksha, an amount of Rs. 17793.55 lakh has been approved for pre-school education.

The scheme supports the efforts of State/UT Governments in providing Pre-school education in schools. At pre-school level, support for co-location of Anganwadis in Primary Schools, curriculum development in convergence with Ministry of Women and Child Development and training of pre-school teachers and Anganwadi workers is provided.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1279 TO BE ANSWERED ON 11.02.2019 ASKED BY DR. KIRIT P. SOLANKI REGARDING “PRE-SCHOOLS”.

State/UT-wise list of pre-primary Sections in Government Schools with percentage of children enrolled for the year 2016-17

S. No.	State/UTs	Pre-Primary Section attached in Govt. Schools (2016-17)	Percentage of Grade I children having pre-school experience
1	ANDAMAN & NICOBAR ISLANDS	295	61.08
2	ANDHRA PRADESH	0	3.98
3	ARUNACHAL PRADESH	478	15.78
4	ASSAM	30669	43.69
5	BIHAR	1029	6.72
6	CHANDIGARH	103	58.5
7	CHHATTISGARH	506	3.3
8	DADRA & NAGAR HAVELI	1	1
9	DAMAN & DIU	10	15.36
10	DELHI	1379	78.15
11	GOA	56	14.25
12	GUJARAT	788	2.28
13	HARYANA	3307	83.55
14	HIMACHAL PRADESH	272	3.07
15	JAMMU & KASHMIR	11837	18.73
16	JHARKHAND	607	2.98
17	KARNATAKA	1879	2.15
18	KERALA	2805	43.71
19	LAKSHADWEEP	1	10.21
20	MADHYA PRADESH	3120	3.93
21	MAHARASHTRA	2853	7.33
22	MANIPUR	606	11.34
23	MEGHALAYA	4591	50.07
24	MIZORAM	369	15.55
25	NAGALAND	1756	86.7
26	ODISHA	2031	1.15
27	PUDUCHERRY	294	52.06
28	PUNJAB	893	10.33
29	RAJASTHAN	633	5.19
30	SIKKIM	672	NA
31	TAMIL NADU	1073	22.14
32	TELANGANA	315	10.56
33	TRIPURA	55	6.28
34	UTTAR PRADESH	7303	2.44
35	UTTARAKHAND	239	7.29
36	WEST BENGAL	64378	34.12
	All State/UTs	147203	12.19

Source UDISE 2016-17